

†[MEMORANDUM TO THE P.M. ON EXODUS FROM EAST PAKISTAN

\*450. SHRI LAL K. ADVANI :

SHRI N. K. SHEJWALKAR :

SHRI SUNDAR SINGH  
BHANDARI :

SHRI PREM MANOHAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a memorandum was recently submitted to the Prime Minister by some members of Parliament before her departure for Lusaka to the effect that she should persuade the participating countries there to exercise pressure on Pakistan; to check the exodus from East Pakistan; and

(b) if so, what are the details thereof and what action has been taken thereon?

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : (क) और (ख) जी हां। संसद के बारह सदस्यों ने प्रधान मंत्री को एक ज्ञापन दिया, जिसमें पूर्वी पाकिस्तान से अल्पसंख्यकों के आगमन से उत्पन्न समस्याओं का सामना करने के लिए कतिपय सुझाव दिए गए हैं साथ ही साथ उसमें यह भी कहा गया है कि लुसाका गुटमुक्त सम्मेलन में सम्मिलित होने वाले सभी गुटमुक्त देशों से इस संबंध में सहायता मांगी जाए।

सरकार का यह विश्वास है कि इस समस्या को द्विपक्षीय बातचीत के द्वारा तय किया जा सकता है और किसी अन्य देशों को लाने से कोई खास लाभ नहीं होगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) Yes, Sir. Twelve Members of Parliament sent a memorandum to the Prime Minister containing various suggestions for tackling the problems created by the influx of minorities from East Pakistan and suggesting *inter alia* that the help of all non-aligned countries attending the Lusaka Non-aligned Conference should be sought in this respect.

Government believe that this problem can be solved better through a bilateral approach and that no useful purpose would be served by bringing in third parties.]

PUBLIC AND PRIVATE PROJECTS SANCTIONED DURING THE FOURTH FIVE YEAR PLAN

\*451. SHRI BANKA BEHARY DAS : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the projects sanctioned for fertilizer manufacture in private and public sector during the Fourth Five Year Plan and the projects under consideration to be established during the Fourth Five Year Plan; and

(b) the capacity of each of them, the places selected for their location and also the names of the concerns in case they are private ones?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) A statement giving the required information is placed on the Table of the House.

#### STATEMENT

##### I. PROJECTS FINALLY APPROVED DURING THE FOURTH PLAN

	Capacity in '000 tonnes in terms of Nitrogen(N) and Phosphates (P <sub>2</sub> O <sub>5</sub> )		Location	Name of the concern
1	2	3	4	5
A. Public Sector—	N	P <sub>2</sub> O <sub>5</sub>		
(1)	229	..	Talcher, Orissa	Fertilizer Corporation of India.
(2)	229	..	Ramagundam, Andhra Pradesh	Do.
(3)	132	132	Trombay, Maharashtra	Do.

† [ ] English translation.

1	2	3	4	5
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**B. Co-operative Sector—**

(4)	215	127	Kalol & Kandla, Gujarat	Indian Farmers Fertilizer Cooperative Ltd.
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**C. Private Sector—**

(5)	175	45	Goa	M/s Zuari Agro Chemicals Ltd.
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(Their financing Plan was finally approved on 31-12-69.)

**II. PROJECTS UNDER CONSIDERATION WHICH IF FINALLY APPROVED MAY BE COMMISSIONED IN FOURTH PLAN**

**A. Public Sector—**

(1)	54	137	Cochin(Extension Kerala)	Fertilizers & Chemical Travancore Ltd.
(2)	152	70	Haldia, West Bengal	Fertilizer Corporation of India.

**B. Private Sector—**

(3)	160	..	Mangalore, Mysore	Malabar Chemicals & Fertilizers Ltd.
(4)	248	69	Tuticorin, Tamil Nadu	Southern Petro-Chemicals Industries Corporation Ltd.
(5)	22	P <sub>2</sub> O <sub>5</sub>	Kota(Rajasthan)	Shriram Chemical Industries.
(6)	30	8	Vishakapatnam(Phase I Expansion), Andhra Pradesh.	Coromandel Fertilizers Ltd.

**III. PROJECTS UNDER CONSIDERATION IN RESPECT OF THE ESTABLISHMENT OF WHICH WORK MAY START IN THE FOURTH PLAN**

**A. Public Sector—**

(1)	229	..	Korba, Madhya Pradesh	Fertilizer Corporation of India.
(2)	152	..	Nangal Expansion (Punjab)	Do.

**B. Private Sector—**

(3)	90	230	Sheva Nhova (Maharashtra)	Dharamsi Morarji Chemicals Company Bombay.
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1	2	3	4	5
(4)	140	140	Vishakapatnam (Andhra Pradesh)	Occidental Petroleum Corporation.
(5)	125	47	Vishakapatnam (Phase II Exp.) Andhra Pradesh	Coromandel Fertilizer Ltd.
(6)	166	138	Mithapur (Gujarat)	Tata Chemicals Ltd.
(7)	229	..	Kamptee (Maharashtra)	Oriental Coal Co. Ltd.
(8)	27	..	Varanasi (Uttar Pradesh)	Central Jute Mills Co. Ltd.
(9)	152	..	Bhatinda (Punjab)	Punjab State Industrial Development Corporation.

#### SHIFTING OF N.M.D.C. FROM DELHI

\*452. SHRI LOKANATH MISRA :  
SHRI K. C. PANDA.  
SHRI SUNDAR MANI  
PATEL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Offices of the National Mineral Development Corporation are proposed to be shifted from its present location in New Delhi;

(b) what is the monthly rent being paid now and what would be the additional liability per month when the offices are shifted to a new place; and

(c) what are the reasons for the shifting?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) There is a proposal to move the headquarters of N.M.D.C. from its present location to another location in Delhi; the question of moving the headquarters out of Delhi, is also under consideration separately.

(b) and (c) The monthly rent being paid for the various premises presently occupied by NMDC offices in New Delhi is Rs. 10,500. The additional

liability on moving to the proposed centralised location would be Rs. 25,548 per month. The present premises are considered insufficient and unsuitable due to increase in the projects assigned to the Corporation. The cost of moving the headquarters out of Delhi is yet to be worked out.

#### CONSTRUCTION OF A MASSIVE COPPER PLANT

\*453. SHRI MULKA GOVINDA  
REDDY :  
SHRI BANKA BEHARY  
DAS :  
SHRI K. L. N. PRASAD :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that a massive copper plant for providing sulphur for fertilizers is being built;

(b) if so, the place and the sector in which the proposed plant is to be built; and

(c) the capacity and the technical know-how obtained from any country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) and (b) Presumably the reference is to the Copper Smelter being set up at Khetri Copper Project, Distt. Jhunjhunu,